

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CIRCUIT COURT AT PORT BLAIR**

Original Application No.351/01919/2018

With

Misc Application No.351/946/2018

With

Original Application No.351/01920/2018

With

Original Application No.351/01923/2018

With

Original Application No.351/01925/2018

Date of order: This, the 27th Day of March, 2019

THE HON'BLE MS. MANJULA DAS, JUDICIAL MEMBER

THE HON'BLE DR. NANDITA CHATTERJEE, ADMINISTRATIVE MEMBER

1. Smt. TafsanaTabsum
Aged About 31 Years
D/o Shir. Abdul Salim,
R/o School Line, Port Blair.
2. Shri S. Narasimha Murthy,
Aged About 37 Years,
S/o Late S.Tatiaha,
R/o Bhatubasti, Port Blair.
3. Shri Joy Chander,
Aged About 22 Years
S/o RakeshChander,
R/o Dollygunj, Port Blair.

.....Applicants in OA.1919/2018 &
MA. 946/2018

1. Shri B. Dhilli Rao
Aged 27 Years



OA. Nos. 351/001919/18 (with MA.351/946/18) &
351/001920/18, 351/1923/18 & 351/1925/18

1. S/o Shri B Subba Rao
R Diary Farm, Junglighat (Post)
Port Blair Tehsil, South Andaman
Working at Private School as PST at
Vivekananda Kendra Zilla Parishad
Vidhyalaya, Port Mourt, Ferrargunj Tehsil
South Andaman.

2. Smti. R. Pasrwathi
Aged 34 years
W/o Shri P Mukunda Rao
R/o. Diary Farm, Port Blair Tehsil
South Andaman
Working under Sarva Shiksha as GTT
Presently posted Govt. Sr. Sec School
Oralkatcha, Baratang.

3. Ms. Kalpana
Aged about 32 years
D/o Shri Vijay Krishnan
R/o Garacharma, Port Blair Tehsil
South Andaman Tehsil
Working as Teacher
At Kamaraj English Medium School
Brookshabad, Port Blair Tehsil
South Andaman.

4. Smt. Runa Das
Aged 29 years
W/o Suraj Toppo
D/o Shri Rabindra Nath Das
R/o Shadipur, Port Blair Tehsil
South Andaman.

... Applicants in OA.1920/2018

1. Miss Susnidha Mondal
D/o Shri Nirmal Mondal
R/o Hut Bay, L/ Andaman

2. Smti Priyanka Das

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W/o Saorabh Mondal
R/o Garacharma
South Andaman

3. Miss M. Naseema Bibi,
D/o M.Kunju Mohammed
R/o Wimberly Gunj
South Andaman

4. Miss Fathima Bibi
D/o Abdul Nadir
R/o Wimberly Gunj
South Andaman

...Applicant in OA.1923/2018

1. Ms. Uma Rani Roy
Aged about 32 years
D/o Shri Gouranga Roy
R/o Aerial Bay, Diglipur
North Andaman

2. Ms Meenakshi Biswas
Aged 31 years
D/o Shri Ranjan Biswas
R/o Junglighat, Port Blair Tehsil
South Andaman
Working as PST at RGT Public Vidhyalaya
RGT Road, Port Blair
South Andaman.

3. Ms Dipti Das
Aged about 33 years
D/o Shri Gouranga Das
R/o Diglipur
Presently residing at Prem Nagar
Port Blair Tehsil, South Andaman

4. Shri Amar Mazumder
Aged 31 years
S/o Sachindra Mazumder

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R/o Diglipur

Presently working as PPT at Govt. Sr. School
At Diglipur.

...Applicant in OA.1925/2018

1. The Union Of India, through the Secretary To
The Govt. Of India, Ministry Of Human Resource
Development, Department Of Education,
Shastri Bhawan, New Delhi-110 001.
2. The Lt. Governor, A &N Islands, Port Blair.
3. The Chief Secretary, A &N Administration, Port Blair.
4. The Secretary-Cum-Director, Director of Education A &N
Administration, Secretariat, Port Blair.
5. The Director,
Director of Education,
A & N Administration, Secretariat, Port Blair.
6. The Deputy Director of Education (Perf)
Director of Education
A & N Administration, Port Blair.

... Respondents in OAs.1919, 1920 & 1925/2018

1. The Union of India (through the Secretary) Ministry Of
Human Resource Development New Delhi.
2. The Lt. Governor A & N Islands Raj Niwas Port Blair
3. The Chief Secretary A & N Administration, Secretariat,
Port Blair.
4. The Secretary Education A & N Administration, Secretariat,
Port Blair.
5. The Director, Directorate of Education A & N Islands.

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Port Blair.

6. The Assistant Director (Personnel),
Directorate Of Education,
A & N Islands, Port Blair.

....Respondents in OA.1923/18

Advocate for applicant: Ms.A.Nag

Advocate for respondents: Md.Tabraiz

ORDER (ORAL)

MANJULA DAS, MEMBER (J):

MA.No.351/946/2018 for joining together is allowed.

2. As all the four OAs are similar in nature and directed against the one and the same recruitment process, they are being disposed of by this common order.

3. When the matters came up before this court for consideration, learned counsel for the respondents submitted at the Bar that the recruitment process, which have been challenged in these four OAs, has been cancelled, therefore, these OAs have become infructuous.

4. Learned counsel for the applicants has not disputed the statement made by the learned counsel for the respondents.

OA. Nos. 351/001919/18 (with MA.351/946/18) &
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5. In view of the above statement of the learned
counsel for the respondents before the Bar, all the OAs are
disposed of as being infructuous.

(DR.NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(MANJULA DAS)
JUDICAIL MEMBER

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